CORRIGENDUM TO THE DGS ORDER 05 OF 2016

F.No.TR/Pol/8(5)/2015 02.12.16

To;

1. All Maritime Training Institutes. (approved by the DGS, GoI)
2. Principal Officer, MMDs, Mumbai, Chennai, Kolkata, Kandla & Kochi.
3. NA/CS, DGS, GoI
4. All shipping companies.
5. INSA, MASSA & FOSMA

Sub: Guidelines and procedures for an approval for the conduct of DG Shipping, GoI approved modular, simulator and post sea competency courses for the training of Indian Seafarers- amendment reg.

Madam / Sir,

I am directed to refer to this office DGS Order No.05 of 2016 [F.No.TR/Pol/85/2015] dated 01.11.16 on the aforesaid subject. Basis the maritime industry’s feedback and the recent meeting of the Maritime Training & Education Standing Committee constituted by this office, the eligibility criteria for seeking course approvals specified in the said DGS Order No.05 of 2006 now stand partially modified as follows, mutatis-mutandis;
Schedule- 1 of DGS Order 5 of 20

Para 4.2   Basic Safety/ Modular Courses to read as:

   New approvals/ enhancements of existing capacity of basic courses i.e., Personal Survival Techniques (PST), Personal Safety & Social Responsibilities (PSSR), Elementary First Aid (EFA), Fire Prevention & Fire Fighting (FPFF) and Security Training for Seafarers with Designated Security Duties (STSDSD) will be considered for all existing and new pre-sea and post-sea training institutes as a composite package at any point of time.

Para 4.3   Advance Safety Course to read as:

   New approvals/ enhancements of existing capacity for advanced courses i.e., Proficiency in Survival Craft & Rescue Boat (PSCRB), Advanced Fire Fighting (AFF), Medical First Aid (MFA) or Medical Care (MC) shall be considered only if an applicant maritime training institute is conducting the corresponding basic courses such as PST, FPFF & EFA.

Para 7.5   High Voltage Safety and Switch Gear (Operational and management level) to read as:

   The maritime training institute must be conducting a ETO pre-sea training course or a ETO bridging course for conversion of the existing E/Os to ETOs or a MEO Class-II course or a MEO Class-I course.

2.   This issues with the approval of the Director General of Shipping and Secretary to the Govt. of India.

Sd/-

(Sanjay Anchalwar)
Deputy Director General of Shipping (Trg)